

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4408

ANSWERED ON:07.09.2012

DETERIORATING CONDITION OF PRIVATE AIRLINES

Bhagora Shri Tarachand;Gandhi Shri Dilip Kumar Mansukhlal;Shekhar Shri Neeraj;Singh Shri Yashvir;Tewari Shri Manish

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has taken note of deteriorating flight Safety Standard of Private Airlines;
- (b) if so, the reaction of the Government thereon;
- (c) whether a note on deficiencies in flight safety standards of a private airline authored by Ex-Directorate General of Civil Aviation, pointing out requirements to be met under 1.4 of Civil Aviation Requirement (CAR) section 3 of Air Transport series `S` part I (on
- (e), was mysteriously misplaced from the files; and
- (d) if so, the details thereof and reaction of the Government thereto?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a) and (b): The Directorate General of Civil Aviation (DGCA) carries out surveillance and Regulatory Audits of scheduled domestic airlines in accordance with the provisions contained in various Aircraft Rules and Civil Aviation Requirements. The deficiencies observed during such audits/ surveillances are taken up with respective airlines by DGCA for necessary rectification and compliance.
- (c) No, Madam.
- (d) Does not arise.